The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Three statements are attached. [See Appendix III, annexure No. 64.]

## SHARK LIVER OIL

**308.** Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to refer to the answer given to unstarred question No. 343 asked on the 19th August, 1953 and to state:

(a) the estimated value of the Shark Liver Oil produced during the years 1950 to 1952 referred to in answer to part (a) of the original question:

(b) the number of workers engaged in producing the quantity of Shark Liver Oil and their per capita monthly income;

(c) whether producers of Oil have to inform Government as to the quantity produced or to pay any duty or cess, and

(d) the value of fish Oil imported from 1947-48 to 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Rs. 9.45 lakhs (approximately) as reported by the producers.

(b) Information is not available.

(c) Producers of shark liver oil do not, as far as is known, pay any cess or duty. They report the production figures to Government on a voluntary basis.

(d) A statement giving the information is attached. [See Appendix III, annexure No. 65.]

## COIR

**309. Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of coir yern, coir and coir goods produced in India during 1952-53; and (b) the per capita average monthly earnings of a worker of coir industry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is attached. [See Appendix III, armexure No. 66.]

## SMALL SCALE INDUSTRIES

**310. Dr. Amin:** Will the Minister of **Commerce and Industry** be pleased to state what concrete steps have been taken by Government  $t_0$  encourage the development of small scale industries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari); A statement is atlached. [See Appendix III. annexure No. 67.]

संगमरमर की जानें तथा कारजाने

३११. श्री बलवन्त सिंह महताः क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे:

(क) क्या यहू सच है कि मकराने की संगमरमर की खानों तथा कारखानों को समय पर ग्रावश्यकतानुकूल एस० एस० स्टील प्लेटस न मिलने के कारण पत्थरों की चिराई में वाघा पड़ने से कई लोग बेकार हो जातें हैं;

(ख) यदि हां, तो क्या सरकार उन्हें पर्याप्त मासिक कोटा देने पर विचार कर रहो है ; तथा

(ग) यदि हा, तो इस बारे में कब तक विनिध्चिय होने की ग्राशा है ?

The Minister of Commerce (Shri-Karmarkar): (a) No such complaint has been brought to the notice of Government.

(5) and (c). If a request in the matter is received, it will be considered and a decision will be reached without delay.